

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 1576
ANSWERED ON 26.07.2022**

Modernizing Basic Sports Infrastructure

1576. SHRI BHARTRUHARI MAHTAB:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has taken any measure for setting up and modernizing basic sports infrastructure in the in the country and if so, the details thereof State/ UT-wise including Odisha;

(b) the total funds allocated, released and utilized by the Government for this purpose including the details of the basic infrastructure built up during the last three years and the current year, State/UT-wise; and

(c) the details of criterion laid down for extending financial assistance to meritorious sportspersons in the country along with the number of such sportspersons extended financial assistance by the Government, State/ UT-wise?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }**

(a) & (b) 'Sports' being a State subject, the responsibility to promote sports and improve the level of sports and infrastructural facilities in the country including rural areas primarily rests with the State/Union Territory Governments. Central Government supplements their efforts. However, under the "Utilization and Creation/Upgradation of Sports Infrastructure" vertical of the Khelo India Scheme, this Ministry renders financial support for creation of basic sports infrastructure such as sports complex, synthetic athletic tracks, synthetic hockey fields, synthetic turf football grounds, multipurpose halls, swimming pools, etc. along with sports equipment.

Since the commencement of Khelo India Scheme, 300 sports infrastructure projects have been sanctioned by this Ministry across the country, including the State of Odisha. State/UT-wise details of 300 sports infrastructure projects sanctioned under the Khelo India Scheme are at Annexure.

(c) The Government is running the following 2 schemes for providing financial assistance to meritorious sportsperson in the country:

- i. Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons (PDUNWFS), under which financial assistance from 2 Lakh to 10 Lakh, to outstanding sportsperson of yesteryears and their families is provided. The number of ex-sportspersons who were extended benefit in the last three years are as under:**

Year	Number of beneficiaries of PDUNWFS
2019-20	16
2020-21	38
2021-22	55

- ii. Scheme of Pension to Meritorious Sportspersons, under which Pension, from ₹12,000 to ₹20,000 per month, to Meritorious Sportspersons is provided. The number beneficiaries under this scheme for the last three years are as under:**

Year	Number of beneficiaries of scheme of pension to Meritorious Sportspersons
2019-20	40
2020-21	33
2021-22	26

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 1576 TO BE ANSWERED ON 26/07/2022 REGARDING “MODERNIZING BASIC SPORTS INFRASTRUCTURE” ASKED BY SHRI BHARTRUHARI MAHTAB, HON’BLE MEMBER OF LOK SABHA

State/UT-wise details of projects sanctioned under Khelo India Scheme

S.No.	State/UT	No. of projects	Amount allocated (in ₹ crore)
1.	Andaman and Nicobar Islands	1	7.23
2.	Andhra Pradesh	7	33.80
3.	Arunachal Pradesh	21	183.72
4.	Assam	8	47.68
5.	Bihar	11	50.83
6.	Chhattisgarh	4	20.65
7.	Delhi	8	89.36
8.	Goa	4	19.10
9.	Gujarat	5	608.37
10.	Haryana	10	88.89
11.	Himachal Pradesh	8	38.10
12.	Jammu and Kashmir	5	27.89
13.	Jharkhand	2	10.38
14.	Karnataka	19	128.52
15.	Kerala	5	62.74
16.	Ladakh	3	14.28
17.	Lakshadweep	2	9.00
18.	Madhya Pradesh	12	85.64
19.	Maharashtra	13	110.80
20.	Manipur	8	80.45
21.	Meghalaya	6	28.00
22.	Mizoram	7	39.00
23.	Nagaland	7	45.00
24.	Odisha	4	28.00
25.	Puducherry	3	16.02
26.	Punjab	11	93.71
27.	Rajasthan	45	112.26
28.	Sikkim	5	25.83
29.	Tamil Nadu	5	33.00
30.	Telangana	6	24.11
31.	Tripura	7	38.35
32.	Uttar Pradesh	32	502.52
33.	Uttarakhand	5	23.78
34.	West Bengal	1	26.77
	Total	300	2753.78
